NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No. 19/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE PARTIES: Jessica Iqbal Lukmani

V/s. M/s. Dynacraft Machine Company Ltd.

SECTION OF THE COMPANIES ACT: 237(b), 614, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION I. Ms. Prachi Dhanani & Advocates
al WMr. Shyam Gropal & For Respondent
11b Veritar Legal Nos. I to 3 SIGNATURE

2. Mr. Devendra Avhad. i/b. Thodur law Associate

Order CP. No.19/237(b),614, 397-398/CLB/MB/MAH/2014

At request of the Petitioner on the ground that the Senior Counsel is not keeping well, list this matter for hearing on 02.12.2016.

> sd/-B. S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)